

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT
03.00 P.M. THROUGH VIDEO CONFERENCING:**

PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)

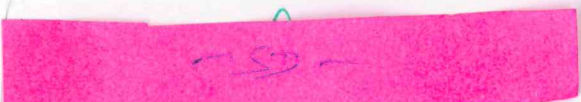
APPLICATION NUMBER : -----
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER : Industrial Venture Capital Ltd
NAME OF THE RESPONDENT(S) : Archana Spinners Pvt Ltd & 5 others
UNDER SECTION : Sec 397/398 of CA, 1956

ORDER

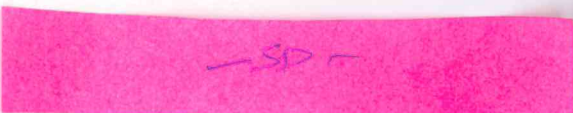
Ld. Counsel Mr. T.K. Bhaskar for the Petitioner. Ld. Counsel Mr. Surya Vasudevan for the Respondents.

Pleadings are complete.

Put up the petition before the Regular Bench for **physical hearing** on **03.01.2024**.


VENKATARAMAN SUBRAMANIAM
Member (Technical)

Phk


SANJIV JAIN
Member (Judicial)